NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

For Respondent No.1 J. M. Kunden

2. C. PRARBORNS VENKARSH For Pets Bens. Ho

<u>ORDER</u>

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri S Mukundan, representing counsel for R1 present. During the previous hearing a suggestion was floated from the Bench that both the parties should make efforts to sort out the dispute. Counsel for respondents has made some efforts and stated that he will give in writing the outlines of his proposal and serve copy of the same to the other side. The other side is in turn directed to file his response before the next date of hearing by serving a copy to the counsel for respondents. Put up on 23.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)